

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1209
ANSWERED ON:24.10.2008
BUDGETARY SUPPORT FOR DEVELOPMENT OF TRIBALS
Ahir Shri Hansraj Gangaram;Jogi Shri Ajit

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government is providing budgetary support for the development of tribals in proportion to their population;
- (b) if so, the details thereof during the last three years and the current year;
- (c) whether the State Governments have fully utilized the above budgetary support;
- (d) if so, the details thereof,State-wise;and
- (e) if not, the reasons therefor and the action taken by the Union Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS(DR. RAMESHWAR ORAON)

(a): The Ministry of Tribal Affairs implements various Central Sector/Centrally Sponsored Schemes/programmes for the socio-economic development of tribal people in the country.Funds under the schemes of the Ministry are allocated to the State/ UT Governments based on the ST population in the State/ UT as a percentage of the total ST population in the country.

(b): The requisite details are as under:

(Rs. in crore)

Year	Budget Provision	Actual Expenditure
Budget Estimates	Revised Estimates	Estimates

2005-06	1498.82	1398.82	1391.95
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2006-07	1656.90	1652.68	1647.73
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2007-08	1719.71	1719.71	1524.32
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2008-09	2121.00	-	871.88
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(as on 30.9.2008)

(c) to (e): The funds released by the Ministry under the various schemes/programmes are required to be utilised within 12 months from the date of sanction.The utilisation position submitted by the States shows that most of them have utilised more than 75% of the amount released within the stipulated time limit.In order to ensure that the funds released by the Ministry are utilised properly and expeditiously,the Ministry has reiterated to the States/UTs that release of further funds would be dependent on the utilisation of funds within the time limit prescribed.